

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 203
114/45/ND/2018
Execution Pett. 1/2023, CA-127/2020

IN THE MATTER OF:
Sumesh Chawla

... **Applicant/Petitioner**

Versus

Mona Portfolio Ltd. & Anr.

... **Respondent**

Under Section: 45

Order delivered on 15.03.2024

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notified to 07.05.2024.

Sd/-
(COURT FFICER)